

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.233
CP/38(AHM)2022

Proceedings under Section 241-242 of Co. Act, 2013

IN THE MATTER OF:

Dimple Jagdish Chheda

.....Applicant

V/s

Granulated Fertilizers & Feeds Pvt Ltd & Ors

.....Respondent

Order delivered on: 25/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pratik Thakkar, Adv.

For the Respondent : Mr. Naishal Mody, Adv. a.w Mr. Pavan S. Godiawala

ORDER

Ld. Counsel for the applicant requested to continue interim relief.

Interim relief, if any is continue till next date of hearing.

List for further consideration on 17.10.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)